

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

CP/14/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Dr. Mongve Kro, 2. Dr. Jiten eron. Vs. karbi Anglong Hospitals Pvt. Ltd. 2. Dr. Bimol Hanse, 3. D. Habey Teron, 4. Dr. Longsoder kathar, 5. Dr. Mindar Kiri Rongpi, 6. Sengkan Ronghang & 7. Dr. Robertson Timung.
Under Section	U/s 241(1) & 242 (4) of Companies Act, 2013.

For Petitioner (s) : Mr. Fahad Faridi, Adv.

For Respondent (s) : Mr. Amit Pareek, CS.

ORDER

Both sides present. Matter is taken before the regular Bench as on 07.11.2023.

In the meantime earlier interim order shall continue.

**Sd/-
Shri K.K.Singh
Member (Technical)**

**Sd/-
H.V. Subba Rao
Member (Judicial)**